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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

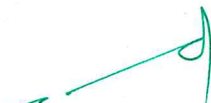
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.46/BB/ 2017	-	For Non- compliance of Office Objections.	230/232	Mantri Developers Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SHARAN. A. KUKREJA FOR CYRIL AMARCHAND MANGALDAS 7022020508	PETITIONER	

Counsel for petitioner is present. The matter is listed today for compliance of objections. Counsel reported that he has filed memo along with annexures reporting compliance in the Registry.

The matter is listed today for admission. Issue notices to RD, ROC, Income-tax Department concerned, OL, CCI if applicable. Counsel for petitioner submitted that CCI is not applicable. The petitioner companies are further directed to make advertisement in the Financial Express, English Daily, Bangalore Edition and Vijaya Vani, Kannada Daily, Bangalore Edition and the date of hearing is fixed at 15.11.2017. The publication shall be made atleast 10 days before the date of hearing.

List it on 15.11.2017.


MEMBER (J)


MEMBER (T)